

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6776
ANSWERED ON:11.05.2005
NORMS FOR NURSES IN CENTRAL GOVERNMENT HOSPITALS
Appadurai Shri M.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry of Finance, Department of Expenditure had submitted a report in April 1992 on the norms for nurses in Central Government hospitals; and
- (b) if so, whether the assistant nursing superintendents were supposed to handle the store (non-nursing job) and nursing sisters were clubbed with the staff nurses for performing nursing;
- (c) if so, the reasons therefor ;
- (d) whether according by that report , the recommendation of the report have not been implemented by the DGHS;
- (e) if so, the reasons therefor; and
- (f) the action taken or proposed to be taken for the implementation of recommendations made in the report in the interest of the patients ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (f) The Staff Inspection Unit (SIU) of the Ministry of Finance, Department of Expenditure had submitted a report on the norms for Nurses in the Central Government Hospitals. The posts of Nursing Sisters and Staff Nurses have been clubbed together for calculating staff entitlement.

One of the recommendations of the report was that there should be one Assistant Nursing Superintendent for every 4.5 Nursing Sisters. The Assistant Nursing Superintendent should be entrusted with Non-Nursing jobs.

The report of the SIU was examined and accordingly additional 989 Nursing posts were sanctioned and duties and responsibilities were circulated to all the institutions for implementation. Through proper deployment of nurses, it is ensured that patient care services are not affected in the Hospitals.